

(B)

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

O.A.No.642/93

New Delhi, this the 24th day of July, 1998

HON'BLE SHRI N.SAHU, MEMBER(A)
HON'BLE DR.A.VEDAVALLI, MEMBER(J)

Bhaiyalal Naharia, aged 47 years,
son of Sh.Khimilal Naharia,
Emergency Divisional Accountant in the
Office of Executive Engineer,
L.B.C., Irrigation Division,
Bariyapur, Distt. Chhatarpur,
Resident of Bijawar Naka,
Chhatarpur (M.P.)

....Applicant

(By Advocate: None)

Versus

1. Comptroller & Auditor General of India,
10, Bahadur Shah Zafar Marg, New Delhi.

2. Dy. Comptroller & Auditor General of
India, 10, Bahadur Shah Zafar Marg,
New Delhi.

3. Accountant General (Accounts) of
Madhya Pradesh, Jhansi Road,
Gwalior.

4. Senior Deputy Accountant General (Accounts),
Berasia Road, Bhopal.

5. Executive Engineer, L.B.C.,
Irrigation Division,
Bariyapur, Distt. Chhatarpur

....Respondents

(By Advocate: None)

O R D E R (ORAL)

BY HON'BLE SHRI N.SAHU, MEMBER(A)

None is present even on the second call. On
1.7.98 also, none was present.

O.A. is dismissed for default and
non-prosecution. No costs.

A. Vedavalli
(DR.A. VEDAVALLI)

MEMBER(J)

N. Sahu
(N. SAHU)

MEMBER(A)

/mishra/